

Metro train in Guwahati

304. SHRIMATI NAZNIN FARUQUE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that a proposal has been received from the State Government of Assam for starting metro train in Guwahati ;

(b) if so, the details thereof; and

(c) by when Guwahati city is proposed to be brought under metro network?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) No, Sir.

(b) and (c) Do not arise.

Proposal of metro rail project in Pune

305. SHRI HUSAIN DALWAI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government proposes to take up metro rail projects in major metropolitan cities in India;

(b) if so, the details thereof;

(c) whether there is a proposal to take up metro rail project in Pune too;

(d) if so, the present position of the project;

(e) whether any target has been set up to complete the project; and

(f) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Urban Transport is inter-twined with Urban Development which is a state subject. Therefore, all the proposals of Mass Rapid Transit System including metro rail projects are to be conceived, approved and sent by State Governments to Centre Government for financial assistance and sanction which is either in the form of Budgetary support or Viability Gap finding.

(c) No, Sir as no proposal has been received from the State Government.

(d) to (f) Do not arise.

Including more cities under JNNURM

†306. SHRI RAGHUNANDAN SHARMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the State-wise details of cities under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) scheme of Central Government;

(b) the proposals submitted by Madhya Pradesh Government to the Central

†Original notice of the question was received in Hindi.

Government under the above scheme and the proposals which have been approved and the quantum of funds released and by when the remaining proposal would be approved; and

(c) whether it is a fact that Central Government is considering to include some more cities under JNNURM and if so, the names of cities and by when they will be included?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Details of cities covered under Urban Infrastructure and Governance (UIG) Sub-Mission of Jawaharlal Nehru National Urban Renewal Mission (JnNURM) are given in Statement-I and Statement-II (*See below*). Cities that are not covered under UIG are eligible for assistance under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) of JnNURM.

(b) 23 projects have been approved for the mission cities of Madhya Pradesh with approved cost of Rs. 2459.22 crore with ACA commitment of Rs. 1259.20 crore, out of which, Rs 668.80 crore has been released for utilization for the projects. The projects under UIG Sub-Mission are considered for approval subject to their technical appraisal and availability of funds for the States.

(c) In the present JNNURM, there is no proposal for inclusion of new cities.

Statement- I

List of Cities included under UIG of JNNURM

Sl.No.	City/Urban Agglomeration	Name of the State	Population as per 2001 census (in lakh)
1	2	3	4
(a) Mega Cities			
1.	Delhi	Delhi	128.77
2.	Greater Mumbai	Maharashtra	164.34
3.	Ahmedabad	Gujarat	45.25
4.	Bangalore	Karnataka	57.01
5.	Chennai	Tamil Nadu	65.60
6.	Kolkata	West Bengal	132.06
7.	Hyderabad	Andhra Pradesh	57.42
(b) Million-plus Cities			
1.	Patna	Bihar	16.98
2.	Faridabad	Haryana	10.56
3.	Bhopal	Madhya Pradesh	14.58

1	2	3	4
4.	Ludhiana	Punjab	13.98
5.	Jaipur	Rajasthan	23.27
6.	Lucknow	Uttar Pradesh	22.46
7.	Madurai	Tamil Nadu	12.03
8.	Nashik	Maharashtra	11.52
9.	Pune	Maharashtra	37.60
10.	Cochin	Kerala	13.55
11.	Varanasi	Uttar Pradesh	12.04
12.	Agra	Uttar Pradesh	13.31
13.	Amritsar	Punjab	10.03
14.	Visakhapatnam	Andhra Pradesh	13.45
15.	Vadodara	Gujarat	14.91
16.	Surat	Gujarat	28.11
17.	Kanpur	Uttar Pradesh	27.15
18.	Nagpur	Maharashtra	21.29
19.	Coimbatore	Tamil Nadu	14.61
20.	Meerut	Uttar Pradesh	11.61
21.	Jabalpur	Madhya Pradesh	10.98
22.	Jamshedpur	Jharkhand	11.04
23.	Asansol	West Bengal	10.67
24.	Allahabad	Uttar Pradesh	10.42
25.	Vijayawada	Andhra Pradesh	10.39
26.	Rajkot	Gujarat	10.03
27.	Dhanbad	Jharkhand	10.65
28.	Indore	Madhya Pradesh	16.40

Statement-II

Identified cities/Urban Agglomerations (UAs) with less than one million population

1	2	3	4
1.	Guwahati	Assam	8.19
2.	Itanagar	Arunachal Pradesh	0.35
3.	Jammu	Jammu and Kashmir	6.12

1	2	3	4
4.	Raipur	Chhattisgarh	7.00
5.	Panaji	Goa	0.99
6.	Shimla	Himachal Pradesh	1.45
7.	Ranchi	Jharkhand	8.63
8.	Thiruvananthapuram	Kerala	8.90
9.	Imphal	Manipur	2.50
10.	Shillong	Meghalaya	2.68
11.	Aizawal	Mizoram	2.28
12.	Kohima	Nagaland	0.77
13.	Bhubaneswar	Orissa	6.58
14.	Gangtok	Sikkim	0.29
15.	Agartala	Tripura	1.90
16.	Dehradun	Uttaranchal	5.30
17.	Bodh Gaya	Bihar	3.94
18.	Ujjain	Madhya Pradesh	4.31
19.	Puri	Orissa	1.57
20.	Ajmer-Pushkar	Rajasthan	5.04
21.	Nainital	Uttaranchal	2.20
22.	Mysore	Karnataka	7.99
23.	Puducherry	Puducherry	5.05
24.	Chandigarh	Punjab and Haryana	8.08
25.	Srinagar	Jammu and Kashmir	9.88
26.	Mathura	Uttar Pradesh	3.23
27.	Hardwar	Uttaranchal	2.21
28.	Nanded	Maharashtra	4.31
29.	Porbander	Gujarat	1.58
30.	Tirupati	Andhra Pradesh	2.28

Jobs earmarked for SC/ST category

307. SHRI AMBETH RAJAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of total sanctioned staff strength in the Ministry group-wise *i.e.* Group A to Group D;